

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. Nos. 5 & 6 of 2013 in
D.F.R. No. 1988 of 2012

Dated : 19th February, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Chhattisgarh State Power Trading Co. Ltd. Appellant (s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Anr.
...Respondent (s)

Counsel for the Appellant(s): Ms. Suparna Srivastava
Counsel for the Respondent(s): Mr. C.K. Rai for R.1
Mr. Raunak Jain for R.2

ORDER

I.A. Nos. 5 & 6 of 2013
(Applications for condonation of delay)

Heard the learned counsel for the parties.

Order is Reserved.

(Rakesh Nath)
Technical Member
ts/ak

(Justice M. Karpaga Vinayagam)
Chairperson